

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.394
TO BE ANSWERED ON 15th SEPTEMBER, 2020**

BENEFICIARIES UNDER PMGKAY

394. SHRI BASANTA KUMAR PANDA:

SHRI K. NAVASKANI:

SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

SHRI THIRUNAVUKKARASAR SU:

SHRI G.M. SIDDESHWAR:

SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether a large number of people in the country have got benefited from ration distributed during the lockdown period under PM Gareeb Kalyan Anna Yojana (PMGKAY);

(b) if so, the details thereof and the number of persons benefitted therein, State-wise;

(c) whether the Government has extended the facility after the post-lockdown period also;

(d) if so, the details thereof;

(e) whether the Pradhan Mantri Garib Kalyan Anna Yojana offers free foodgrains in the States including additional wheat or rice and lentils to all households with ration cards but it is utterly inadequate to address the massive and growing problem of malnutrition in the country as the majority cannot afford a balanced diet as at present the nutrient-adequate diet costs \$2.12 a day; and

(f) if so, the details thereof State-wise and the steps being taken to increase the quantity of each item in future under the scheme?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (f): Under the PM Garib Kalyan Package announcement, it was decided by the Govt. to provide additional allocation of food-grain @ 5 kg per person per month free of cost for all the beneficiaries covered under Targetted Public Distribution System (Antyodaya Anna Yojna & Priority Households) including those covered under Direct Benefit Transfer (DBT) for a period of 3 months i.e April-June, 2020. In this package, vide this Department's letter dated 30.03.2020 (copy enclosed at Annexure-I) about 121 Lakh Metric Tons (LMT) of food-grains were allotted to approximately 80.96 Crore beneficiaries. The said package was extended for a further period of 5 months i.e. up to November 2020. Accordingly, allocation of food-grain of approx. 201 LMT for these five months (i.e. July 2020 to November 2020) was made vide this Department's letter dated 08.07.2020 (copy enclosed at Annexure-II) for distribution to approx. 80.43 Crore beneficiaries.

This free allocation under PMGKAY was in addition to the normal allocation being done through the National Food Security Act, 2013.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE UNSTARRED QUESTION NO.394 FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

**F.No.7-1/2019 (ii)-BP.III
Government of India
Ministry of Consumer Affairs, Food & Public Distribution
Deptt. Of Food & Public Distribution**

**Krishi Bhawan, New Delhi
Dated: 30th March, 2020**

To,

- 1. The Principal Secretaries/ Secretaries
Food and Civil Supplies Department (All States/UTs)**
- 2. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.**

Sub: PRADHAN MANTRI GARIB KALYAN ANNA YOJANA - Additional allocation of foodgrain for distribution to all the beneficiaries under TPDS (AAY and PHH) @5kg per person per month free of cost for a period of three months, i.e. April-June, 2020

Sir/Madam,

In continuation of this Department's Office Memorandum No F.No. 7-1/2019(i)-BP.III dated 30.03.2020 on the above cited subject, I am directed to convey additional allocation of foodgrain to States/UTs for distribution to all the beneficiaries covered under TPDS (AAY and PHH) @5 kg per person per month free of cost for a period of three months, i.e. April-June, 2020, free of cost, as per Annexure.

- 2 The States/UTs Govt. are advised to lift the additional allocation together with the monthly allocation under NFSA within the timelines prescribed for lifting under NFSA. However, for States/UTs who have already lifted the allocation under NFSA for April may lift this additional allocation for April till 30 April. Further, the States/UTs may at their discretion lift the additional monthly allocation earlier subject to availability of stocks with FCI within the State/UT.**
- 3. The above allocation will be in addition to the regular monthly allocation under NFSA.**
- 4. Please acknowledge the receipt of the letter.**

Yours faithfully,

Encl: as above.

**Sd/
(Abhay Kumar)
Under Secretary to Govt. of India**

Copy to:

- 1. The Chairman-cum-Managing Director, Food Corporation of India, New Delhi.**
- 2. Addl. Secretary (Policy & FCI)**
- 3. Economic Adviser(NFSA)**
- 4. ED (Sales) /General Manager (Sales), FCI, New Delhi.**
- 5. The GM, FCI, Regional Offices, concerned.**

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